

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM AND NATURAL GAS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-140**  
ANSWERED ON- 22/07/2024

**MERGER OF MRPL WITH HPCL**

140 Shri Narayana Koragappa:

Will the Minister of Petroleum and Natural Gas be pleased to state:

- (a) whether it is a fact that Mangalore Refinery and Petrochemicals Ltd., (MRPL) is going to be merged with Hindustan Petroleum Corporation Ltd., (HPCL);
- (b) if so, the details thereof;
- (c) the advantages of merger of MRPL with HPCL; and
- (d) the details of cash outgo after the merger, if any?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS  
(SHRI SURESH GOPI)

(a) to (d) Merger of organizations is based on the requirements of business, feasibility and economic considerations. Integrated oil and gas companies have lower volatility in comparison to pure upstream or downstream companies. Integration also mitigates the risk of volatility in prices. There may however be some negative points also. Any decision in this regard therefore requires careful and detailed assessment. There is no proposal at present under consideration for merger of MRPL with HPCL.

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